

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3181

ANSWERED ON:24.04.2012

PROMOTING SPORTS AMONG WOMEN

Haldar Shri Sucharu Ranjan;Naranbhai Shri Kachhadia;Vinay Kumar Alias Vinnu Shri

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is promoting sports amongst women in the country including in rural areas;
- (b) if so, the schemes implemented in this regard alongwith the financial assistance provided under such schemes during each of the last three years State-wise and scheme-wise;
- (c) whether there is any plan for Gender Budgeting in the sports budget and to allocate separate funds for sports women;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) & (b): All schemes of the Ministry of Youth Affairs & Sports and the Sports Authority of India aiming at mass participation in sports and promotion of excellence in sports are equally applicable to women.

The Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), introduced from 2008-09, provides a great opportunity for girls to take part in sports in large numbers as the Scheme of PYKKA operates from the grassroot level. The scheme aims at creation of basic sports facilities in all village panchayats and block panchayats in the country in a phased manner during the next ten years as well as provides access to organized sports competitions at Block, District, State and National levels.

Further, efforts are constantly being made to increase the intake of the number of sports women under various sports promotional schemes of Sports Authority of India (SAI). As of now, there are 4227 women trainees receiving training at different SAI Centres in various disciplines, all over the country.

Under the Scheme of Assistance to National Sports Federations, the NSFs conduct national championships for women also in all the three categories namely senior, junior and sub-junior. Under the Scheme, NSFs are assisted in organizing one national level championship @ Rs. 2 lakh for Seniors, Rs. 4 lakh for Junior Championships and Rs. 6 lakh for Sub-Junior Championships in a year. In addition, NSFs are also assisted for upto six regional championships as preparatory to Nationals @ Rs. 1 lakh per championship. The assistance is primarily for the purpose of providing boarding and lodging, transportation etc to participants.

Further, the Scheme of National Championships for Women, which was started in 1975, aimed at promotion of sports amongst women. Under this Scheme national level competitions were preceded by holding of lower level competitions (District & State level) for which States/ UTs were provided financial assistance as per norms. The Scheme of National Championship for Women has now been integrated with Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) and assistance at following norms is being provided:

Competition level Funding pattern

District level Rs. 1.20 lakh @ Rs. 10,000/- per discipline for 12 disciplines.

State Level Rs. 6 lakh for State @ Rs. 50,000/- per discipline for 12 disciplines;
Rs. 3 lakh for UT @ Rs. 25,000/- per discipline for 12 disciplines.

National Level Rs. 42 lakh @ Rs. 3.50 lakh per discipline for 12 disciplines.

The scheme covers the following 12 sports disciplines divided into four groups for the purpose of conducting National Sports Festival for Women in the different States of the country with the collaboration of States Sports Councils:

Sl.No. Group-1 Group-II Group-III Group-IV

1. Basketball Handball Athletics Kho-Kho

2. Hockey Hockey Badminton Kabaddi

3. Tennis Tennis Table Tennis Volleyball

(c) to (e): There is no separate budget for women sportspersons as all schemes of the Ministry and Sports Authority of India are inclusive schemes and lay equal emphasis on promotion of sports among women. However, a minimum expenditure of 30% is ensured for women under gender neutral programmes, in terms of the extant instructions of the Government.